COURT NO. 10

THE HONOURABLE MS JUSTICE B S BHANUMATHI

To be Heard on Monday The 2nd day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR APPEARANCE					
1	CC/2016/2026 (WP/2015/2026) IA 1/2026 Implead Petition	B.N.V.S.SAMBHA SIVA RAO Vs SRI. G SAI PRASAD	NARASIMHA RAO GUDISEVA	T S RAYALU NAGARAJU PULLAGURA 30/10	KRISHNA
FOR WITHDRAWAL					
2	WP/27488/2026 IA 1/2026 Direction Petition	KOPPALA CHETHAN SAIKUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	MULUGU SANDHYA RANI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) GP FOR REVENUE	YSR KADAPA
3	WP/29253/2026 IA 1/2026 Stay Petition IA 2/2026 Implead Petition	KORLAPU CHANDRAKALA Vs THE STATE OF ANDHRA PRADESH	TADDI NAGESWARA RAO	GP FOR PANCHAYAT RAJ RURAL DEV N ASHWANI KUMAR GP FOR REVENUE M CHIRANJEEVI	SRIKAKULAM
FOR HEARING					
4	WP/2472/2017 IA 1/2017(WVMP 1376/2017) Vacate Stay Petition IA 2/2017(WPMP 2896/2017) Direction Petition IA 1/2025 Vacate Stay Petition	K.PRASHANTI Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	MADHAVA RAO NALLURI	GP FOR FORESTS (AP) GP FOR REVENUE (PART HEARD)(c)	SPS NELLORE
FOR FURTHER HEARING					
5	WP/11512/2021 IA 1/2021 Suspension Petition IA 2/2021 Vacate Stay Petition IA 4/2021 Receive Docs Petition IA 1/2022 Vacate Stay Petition IA 1/2023 Implead Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Direction Petition	R VIJAYA LAKSHMI Vs THE STATE OF A P	POSANI AKASH	GP FOR PANCHAYAT RAJ RURAL DEV Karri kalyan Durga Prasad SC FOR TUDA Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats S BALA MOHAN RANGA BABUJI TENNETI (PART HEARD)	CHITTOOR
ADMISSION (PANCHAYAT RAJ)					
6	WP/28606/2026 IA 1/2026 Direction Petition	KOMMIDALA ESWARI Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMA GP FOR HOME	GP FOR PANCHAYAT RAJ RURAL DEV SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) 30/10(c)	CHITTOOR
7	WP/31688/2026 IA 1/2026 Direction Petition	THE SYED HAZARATHMIYA CHISTY BABAJI DARGA TRUST Vs THE STATE OF ANDHRA PRADESH	S LAKSHMINARAYANA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	SPS NELLORE
8	WP/31705/2026 IA 1/2026 Stay Petition	APPARI JAGADEESH BABU Vs THE STATE OF AP	DASARI S V V S V PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	EAST GODAVARI
9	WP/31708/2026 IA 1/2026	K. JANARDHAN Vs	V SAI KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV	-

	Direction Petition	THE STATE OF ANDHRA PRADESH		GP FOR REVENUE	
10	WP/31731/2026 IA 1/2026 Direction Petition	PEETHA VENKATA RAO Vs THE STATE OF ANDHRA PRADESH	K V VIJAYA KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV	PRAKASAM
11	WP/31760/2026 IA 1/2026 Stay Petition	PAINA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV	EAST GODAVARI
12	WP/31765/2026 IA 1/2026 Stay Petition	TEEGALA SRINIVAS Vs THE STATE OF ANDHRA PRADESH	NEMANI VENKATESWAR	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	VIZIANAGARAM
13	WP/31777/2026 IA 1/2026 Stay Petition	SAMSANI VENKATALAKSHMI Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV	EAST GODAVARI
14	WP/31789/2026 IA 1/2026 Direction Petition	SRI AREPALLI RAJINIKANTH Vs THE STATE OF ANDHRA PRADESH	VARDHINEEDI SAI KIRAN	GP MUNCIPAL ADMN AND URBAN DEV AP	KRISHNA
15	WP/31804/2026 IA 1/2026 Direction Petition	JALERN RAMBABU Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	EAST GODAVARI
16	WP/31831/2026 IA 1/2026 Direction Petition	SRI NALLAPAREDDY SREENIVASULU REDDY Vs THE STATE OF ANDHRA PRADESH	K KOUTILYA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	SPS NELLORE
ADMISSION - PAYMENT OF BILLS					
17	WP/31611/2026 IA 1/2026 Direction Petition	JALLELA DHANALAKSHMI Vs THE STATE OF ANDHRA PRADESH	MANIKANTA THOTA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	GUNTUR
18	WP/31813/2026 IA 1/2026 Direction Petition	MSVS SURYANARAYANA RAJU Vs THE STATE OF ANDHRA PRADESH	RAVULA NAGARJUNA	GP FOR HOUSING GP FOR FINANCE PLANNING	EAST GODAVARI
19	WP/31815/2026 IA 1/2026 Direction Petition	M/S PTR BROTHER AND PROJECTS Vs THE STATE OF AP	MULLA SOHAIL SHAREEF	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	SPS NELLORE
20	WP/31823/2026 IA 1/2026 Direction Petition	SHAIK KADIYALA JOHN Vs THE STATE OF ANDHRA PRADESH	MANIKANTA THOTA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	GUNTUR
FOR INSTRUCTIONS					
21	WP/22392/2025 IA 1/2025 Direction Petition	S BUJJAIAH Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR AGRICULTURE	KURNOOL
22	WP/24681/2026 IA 1/2026 Direction Petition	GANGUMOLU SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	ANNAMNEEDI BALAKRISHNA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	WEST GODAVARI
23	WP/25674/2026 IA 1/2026 Direction Petition	T SUBRAMANYAM Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MEDICAL HEALTH FW SASANKA BHUVANAGIRI	CHITTOOR

				(SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) GP FOR REVENUE sell	
24	WP/26463/2026 IA 1/2026 Direction Petition	KONAKALLA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	PRAVEEN KUMAR TADISETTI GP FOR PANCHAYAT RAJ RURAL DEV	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR HOME Y KOTESWARA RAO GP FOR REVENUE AKULA SRI KRISHNA SAI BHARGAV	WEST GODAVARI
25	WP/26664/2026 IA 1/2026 Direction Petition	MANDALI VENKATA RAMA RAO BABU Vs THE STATE OF ANDHRA PRADESH	A SYAM SUNDAR REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GHANTASALA UDAYA BHASKAR GP FOR ROADS BUILDINGS GP FOR REVENUE	KRISHNA
26	WP/26730/2026 IA 1/2026 Direction Petition	MEDA EDUKONDALU Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR PANCHAYAT RAJ RURAL DEV SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) N ASHWANI KUMAR	PRAKASAM
27	WP/26911/2026 IA 1/2026 Direction Petition	KACHANA RAJA SEKHARA REDDY Vs THE STATE OF ANDHRA PRADESH	ABDUL MATHEEN S	GP FOR PANCHAYAT RAJ RURAL DEV SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) GP FOR PANCHAYAT RAJ RURAL DEV	KURNOOL
28	WP/27172/2026 IA 1/2026 Direction Petition	KARANAM SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	SARANU PHANI TEJA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	SPS NELLORE
29	WP/27482/2026 IA 1/2026 Direction Petition	KARRI SOMASEKHARA RAO Vs THE STATE OF ANDHRA PRADESH	BATTULA SANJAIAH GANDHI	GP FOR PANCHAYAT RAJ RURAL DEV MALLIKHARJUNA MOORTHY K (SC FOR A.P HOUSING CORPORATION LIMITED) GP FOR FINANCE PLANNING	WEST GODAVARI

30.1,30.2,30.3,30.4,30.5,30.6,30.7,30.8,30.9,30.10,30.11,30.12,30.13,30.14,30.15,30.16 along with 30

30	WP/27953/2026 IA 1/2026 Direction Petition	SRI. CHADIVE RAJA REDDY Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
30.1	WP/27957/2026 IA 1/2026 Direction Petition	SRI. CHADIVE RAJA REDDY Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
30.2	WP/28023/2026 IA 1/2026 Direction Petition	SRI CHADIVE RAJA REDDY Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
30.3	WP/28024/2026 IA 1/2026 Direction Petition	SRI P. RAMA GANGI REDDY Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
30.4	WP/28132/2026 IA 1/2026 Direction Petition	M S INFRAS Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA

				GP FOR HIGHER EDUCATION	
30.5	WP/28135/2026 IA 1/2026 Direction Petition	P HARINATH REDDY Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
30.6	WP/28252/2026 IA 1/2026 Direction Petition	P HARINATHAREDDY Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
30.7	WP/28292/2026 IA 1/2026 Direction Petition	M/S.M.S LNFRAS Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	YSR KADAPA
30.8	WP/28346/2026 IA 1/2026 Direction Petition	SRI VALLEPU CHINNA SUBBARAYUDU Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
30.9	WP/28359/2026 IA 1/2026 Direction Petition	M/S.M.S LNFRAS Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
30.10	WP/28360/2026 IA 1/2026 Direction Petition	P. HARINATHAREDDY Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	YSR KADAPA
30.11	WP/28379/2026 IA 1/2026 Direction Petition	DEVIREDDY PRAVEEN KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
30.12	WP/28410/2026 IA 1/2026 Direction Petition	SRI VALLEPU CHINNA SUBBARAYUDU Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
30.13	WP/28412/2026 IA 1/2026 Direction Petition	M/R P. HARINATHAREDDY Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
30.14	WP/28414/2026 IA 1/2026 Direction Petition	M/S.M.S INFRAS Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
30.15	WP/29194/2026 IA 1/2026 Direction Petition	SRI SINGAM NEELAKANTA REDDY Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
30.16	WP/29599/2026 IA 1/2026 Direction Petition	M/S.M.S LNFRAS Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA

31.1,31.2,31.3,31.4,31.5 along with 31

31	WP/28138/2026 IA 1/2026 Direction Petition	DEVIREDDY PRAVEEN KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
31.1	WP/28356/2026 IA 1/2026 Direction Petition	M S INFRAS Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
31.2	WP/28488/2026	M/R DEVIREDDY	DEVASRI ROSHAN	GP FOR PANCHAYAT RAJ	YSR KADAPA

	IA 1/2026 Direction Petition	PRAVEEN KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	KANCHARLA	RURAL DEV GP FOR FINANCE PLANNING	
31.3	WP/28504/2026 IA 1/2026 Direction Petition	P. HARINATHAREDDY Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
31.4	WP/28705/2026 IA 1/2026 Direction Petition	DEVIREDDY PRAVEEN KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
31.5	WP/28708/2026 IA 1/2026 Direction Petition	M/S.M.S LNFRAS Vs THE STATE OF ANDHRA PRADESH	DEVASRI ROSHAN KANCHARLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
32	WP/28145/2026 IA 1/2026 Direction Petition	V SRINIVAS Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KRISHNA
33	WP/29026/2026 IA 1/2026 Direction Petition	SRI SINGAM NEELAKANTA REDDY Vs THE STATE OF ANDHRA PRADESH	GAJJALA MALLIKARJUNA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	YSR KADAPA
34	WP/29303/2026 IA 1/2026 Direction Petition	G.S. SENDIL Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) GP FOR REVENUE	CHITTOOR
35	WP/29314/2026 IA 1/2026 Direction Petition	G S SENDIL Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) GP FOR REVENUE	CHITTOOR
36	WP/29330/2026 IA 1/2026 Direction Petition	KOTTALA AMARANATH Vs STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	EAST GODAVARI
37	WP/29461/2026 IA 1/2026 Direction Petition	K.V.RAMACHANDRARAO Vs THE STATE OF ANDHRA PRADESH	KRISHNA RAO M	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	SRIKAKULAM
38	WP/29470/2026 IA 1/2026 Direction Petition	RAJASRI ADS Vs THE STATE OF ANDHRA PRADESH	VENKATA DURGA RAO ANANTHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	GUNTUR
39	WP/29472/2026 IA 1/2026 Direction Petition	ARASAMBUTTU SURESH Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING GP FOR REVENUE	CHITTOOR
40	WP/29538/2026 IA 1/2026 Direction Petition	VALLABHANENI CONSTRUCTIONS PRIVATE LIMITED Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KRISHNA
41	WP/29539/2026	M/S. RAGHAVA PROJECTS	SURESH KUMAR REDDY	GP FOR PANCHAYAT RAJ	KRISHNA

	IA 1/2026 Direction Petition	CONSTRUCTIONS PVT. LTD Vs THE STATE OF ANDHRA PRADESH	KALAVA	RURAL DEV GP FOR FINANCE PLANNING	
42	WP/29542/2026 IA 1/2026 Direction Petition	ERANKI BHANOJI RAO Vs THE STATE OF ANDHRA PRADESH	M BALANAGA SRINIVAS Y KOTESWARA RAO	GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI
43	WP/29574/2026 IA 1/2026 Direction Petition	MS VAISHNAVI CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	BOKKA SATYANARAYANA KAMLA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	KURNOOL
44	WP/30241/2026 IA 1/2026 Direction Petition	KETHA TULASI Vs THE STATE OF ANDHRA PRADESH	D.RAMASWAMY REDDY	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	EAST GODAVARI
45	WP/30609/2026 IA 1/2026 Direction Petition	VIRODHI SARVA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR PANCHAYAT RAJ RURAL DEV	VISAKHAPATNAM
46	WP/31042/2026 IA 1/2026 Suspension Petition	V. ACHYUT VARMA Vs THE STATE OF ANDHRA PRADESH	SANDEEP VARMA GOTTUMUKKALA	GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI

COURT NO. 10

THE HONOURABLE MS JUSTICE B S BHANUMATHI

To be Heard on Monday The 2nd day of November 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR COUNTER					
47	WP/36399/2025 IA 1/2025 Direction Petition IA 1/2026 Direction Petition IA 2/2026 Implead Petition IA 3/2026 Implead Petition	ALL INDIA BACKWARD CLASSES FEDERATION Vs THE STATE OF AP	K RAGHU VEER	GP FOR PANCHAYAT RAJ RURAL DEV G.SEENA KUMAR SC For APPSC GP FOR EDUCATION PARTY IN PERSON R2 R3 R5 R7 UNSERVED,	GUNTUR
48	WP/26361/2026 IA 1/2026 Direction Petition	SETTI VENKATESULU Vs THE STATE OF ANDHRA PRADESH	B.SUDHAKAR KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV V S MALLIKHARJUNA KULADEEP THOKA	EAST GODAVARI
49	WP/30161/2026 IA 1/2026 Suspension Petition IA 2/2026 Implead Petition	R SEETHARAMANJANEYULU @ RAMU Vs THE STATE OF ANDHRA PRADESH	DEVI PRASAD MANGALAPURI	GP FOR PANCHAYAT RAJ RURAL DEV P SAI SURYA TEJA GP MUNCIPAL ADMN AND URBAN DEV AP	GUNTUR
FOR ORDERS					
50	WP/23824/2026 IA 1/2026 Direction Petition	J.S.UMAPATHY Vs THE STATE OF ANDHRA PRADESH	M M M SRINIVASA RAO	GP FOR PANCHAYAT RAJ RURAL DEV HARI BABU MAGULURI SC For SERP GP FOR REVENUE	CHITTOOR
51	WP/23868/2026 IA 1/2026 Direction Petition	N.K. KANNIYAPPAN Vs THE STATE OF ANDHRA PRADESH	M M M SRINIVASA RAO	GP FOR PANCHAYAT RAJ RURAL DEV HARI BABU MAGULURI SC For SERP	CHITTOOR
ADMISSION (IRRIGATION)					
52.1,52.2,52.3,52.4 along with 52					
52	WP/11330/2025 IA 2/2025 Vacate Stay Petition IA 1/2026 Vacate Stay Petition	CHITIKINA RAMACHANDRA RAO Vs THE STATE OF ANDHRA PRADESH	P RAJESH BABU	GP FOR REVENUE YASWANTH GADE N SRIHARI GP FOR ENDOWMENTS (H C J NOTE)	WEST GODAVARI
52.1	CC/1369/2025 (WP/8950/2025) IA 2/2025 Direction Petition	S SURYAKUMAR Vs SMT CH NAGARANI IAS	P SHREE RAM	RAMA RAO KOCHIRI Y KOTESWARA RAO	WEST GODAVARI
52.2	CC/1658/2025 (WP/11330/2025) IA 1/2025 Dispense with Petition IA 1/2026 Dispense with Petition	CHITIKINA RAMACHANDRA RAO Vs SMT NAGARANI	P RAJESH BABU	S PRANATHI NAGARAJU NAGURU RAMA RAO KOCHIRI	WEST GODAVARI
52.3	WP/35498/2025 IA 1/2025 Stay Petition	V KRISHNA RAO Vs THE STATE OF ANDHRA PRADESH	YASWANTH GADE	GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI
52.4	WP/36495/2025 IA 1/2025 Stay Petition IA 1/2026 Vacate Stay Petition IA 2/2026 Vacate Stay Petition	PRATHIMAMBA SAMETHA SADASIVA SWAMY VARI ALAYAM TRUST Vs THE STATE OF AP	YASWANTH GADE	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI
ADMISSION (PANCHAYAT RAJ)					

53.1,53.2 along with 53

53	WP/21126/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition IA 2/2026 Leave Petition	MARISETTY VIDYA SAGAR Vs THE STATE OF AP	THATHIREDDY ASHOK SRIVASTAVA	GP FOR REVENUE Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR PANCHAYAT RAJ RURAL DEV P RAJASEKHAR	VISAKHAPATNAM
53.1	WP/18976/2024 IA 1/2024 Direction Petition	ANAPAGADDA VARALAKSHMI @ NAGALAKSHMI Vs THE STATE OF ANDHRA PRADESH	P RAJASEKHAR	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR REVENUE THATHIREDDY ASHOK SRIVASTAVA	VISAKHAPATNAM
53.2	WP/24399/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition IA 3/2024 Receive Docs Petition IA 4/2024 For Being Mentioned IA 1/2025 Vacate Stay Petition	MARISETTY VIDYA SAGAR Vs THE STATE OF AP	THATHIREDDY ASHOK SRIVASTAVA	GP FOR REVENUE P RAJASEKHAR	VISAKHAPATNAM
54	WP/6095/2025 IA 1/2025 Direction Petition IA 1/2026 Implead Petition	BALARAM KRISHNA CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING	GUNTUR
55	WP/19133/2025 IA 1/2025 Direction Petition	MADATALA RATNA KUMARI Vs THE STATE OF AP	BABUJI TENNETI	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra	WEST GODAVARI
56	WP/3905/2026 IA 1/2026 Direction Petition IA 4/2026 Leave Petition	DARA VENKATARAMANA Vs THE STATE OF AP	G V GANGADHAR	GP FOR REVENUE HARI BABU MAGULURI SC For SERP Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	CHITTOOR

57.1,57.2 along with 57

57	WP/5745/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition	ELURI VARALAKSHMI Vs THE STATE OF ANDHRA PRADESH	K K DURGA PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR IRRI AND CAD Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR REVENUE ADAPA RAMYA SAHITHI NAIDU	WEST GODAVARI
57.1	WP/20854/2026 IA 1/2026 Direction Petition IA 3/2026 Vacate Stay Petition	KOLLI VENKATA RAMA RAO Vs THE STATE OF ANDHARA PRADESH	K K DURGA PRASAD	GP FOR IRRI AND CAD GP FOR REVENUE ADAPA RAMYA SAHITHI NAIDU	WEST GODAVARI
57.2	WP/26937/2026 IA 1/2026 Direction Petition	VELIVELA VENKATESWARA RAO Vs STATE OF ANDHRA PRADESH	ADAPA RAMYA SAHITHI NAIDU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR IRRI AND CAD GP FOR HOME GP FOR REVENUE	WEST GODAVARI

58	WP/18575/2026 IA 1/2026 Direction Petition	CHERUVU BELAGAL SREENIVASA REDDY Vs THE STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR ROADS BUILDINGS SATISH SANDU	KURNOOL

59.1,59.2,59.3,59.4,59.5,59.6,59.7 along with 59

59	WP/19812/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	KOPPISETTI SATYA BALAJI Vs THE STATE OF ANDHRA PRADESH	BOKKA SATYANARAYANA KAMLA	HARI BABU MAGULURI SC For SERP GP FOR MEDICAL HEALTH FW SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES GP FOR SOCIAL WELFARE GP FOR REVENUE	EAST GODAVARI
59.1	WP/28260/2024 IA 1/2024 Suspension Petition IA 1/2026 Leave Petition	KUNA JAYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	KRISHNA RAO M	GP FOR PANCHAYAT RAJ RURAL DEV HARI BABU MAGULURI SC For SERP Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra	SRIKAKULAM
59.2	WP/16522/2026 IA 1/2026 Direction Petition	GANDIKOTA VENKATA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	SHAIK SHAHEDAZ	GP FOR PANCHAYAT RAJ RURAL DEV HARI BABU MAGULURI SC For SERP Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	GUNTUR
59.3	WP/18742/2026 IA 1/2026 Direction Petition	KHAGGA RAMARAO Vs THE STATE OF ANDHRA PRADESH	SHAIK SHAHEDAZ	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR MEDICAL HEALTH FW Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	GUNTUR
59.4	WP/18812/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	V.JOHN VICTOR Vs THE STATE OF ANDHRA PRADESH	PENJURI VENUGOPAL	GP FOR PANCHAYAT RAJ RURAL DEV HARI BABU MAGULURI SC For SERP POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In	KURNOOL
59.5	WP/20207/2026 IA 1/2026 Direction Petition	SHAIK KHADAR BEE Vs THE STATE OF ANDHRA PRADESH	KARANKI VIJAYAKUMAR	Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	GUNTUR
59.6	WP/24446/2026 IA 1/2026 Direction Petition	PALADUGU SATISH BABU Vs THE STATE OF ANDHRA PRADESH	SHAIK SHAHEDAZ	GP FOR PANCHAYAT RAJ RURAL DEV GP for Village and Ward Secretariats	GUNTUR
59.7	WP/24585/2026 IA 1/2026 Direction Petition	TADISETTY VENKATESWARARAO Vs THE STATE OF ANDHRA PRADESH	SHAIK SHAHEDAZ	GP FOR PANCHAYAT RAJ RURAL DEV HARI BABU MAGULURI SC For SERP Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats	GUNTUR

60	WP/20814/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	SHAIK MEHRAJ Vs THE STATE OF ANDHRA PRADESH	MANDA VENKATESWARA RAO	GP FOR PANCHAYAT RAJ RURAL DEV	WEST GODAVARI

61.1 along with 61

61	WP/29217/2026 IA 1/2026 Direction Petition	KALUKURI LUKAIAH Vs THE STATE OF ANDHRA PRADESH	BULLA SAMBASIVA RAO	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE (H C J J)	GUNTUR
61.1	WP/23385/2020 IA 1/2020 Direction Petition IA 1/2025 Vacate Stay Petition	BOLLEDDU MODHU BABU INNAIAH Vs THE STATE OF ANDHRA PRADESH	O UDAYA KUMAR	GP FOR REVENUE GP FOR REVENUE M V SUBBA REDDY	GUNTUR
62	WP/29656/2026 IA 1/2026 Direction Petition	VEMULAPALLI SUBBA RAO Vs THE STATE OF ANDHRA PRADESH	PAWAN KUMAR MALAPATI	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE cell	KRISHNA

63.1 along with 63

63	WP/29951/2026 IA 1/2026 Suspension Petition	GALLA JAYA RAMIREDDY Vs THE STATE OF ANDHRA PRADESH	Y MAHA LAKSHMI	GP FOR PANCHAYAT RAJ RURAL DEV DODDAKA HARSHA VARDHAN SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) GP FOR REVENUE	YSR KADAPA
63.1	WP/30067/2026 IA 1/2026 Suspension Petition	GALLA JAYA RAMIREDDY Vs THE STATE OF ANDHRA PRADESH	Y MAHA LAKSHMI	GP FOR PANCHAYAT RAJ RURAL DEV SASANKA BHUVANAGIRI (SC FOR NON SERVICES ZPPS MPPS GP FOR RAYALASEEMA SPSR NELLORE PRAKASAM) DODDAKA HARSHA VARDHAN GP FOR REVENUE	YSR KADAPA
64	WP/30254/2026 IA 1/2026 Direction Petition	DEVARAKONDA RAMULU Vs THE STATE OF ANDHRA PRADESH	V PREETI REDDY	GP FOR PANCHAYAT RAJ RURAL DEV	ANANTAPUR
65	WP/30500/2026 IA 1/2026 Direction Petition	EAGALA APPANNA Vs THE STATE OF ANDHRA PRADESH	UMA MAHESWARA RAO KODURU	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE	SRIKAKULAM

FOR EXTENSION OF INTERIM ORDERS

66.1 along with 66

66	WP/23319/2025 IA 1/2025 Direction Petition	CHELLE NARAYADU Vs THE STATE OF AP	N RAVI PRASAD	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR REVENUE cell	EAST GODAVARI

66.1	WP/16854/2024 IA 1/2024 Direction Petition IA 1/2026 Leave Petition	JANIPELLA KRISHNA MURTHY Vs THE STATE OF ANDHRA PRADESH	MULAKALA LAKSHMIGEET	GP FOR PANCHAYAT RAJ RURAL DEV PUPPALA RAMA YETHI RAJA PRAJITH Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra GP FOR REVENUE	EAST GODAVARI
67	WP/36592/2025 IA 1/2025 Direction Petition	TIRUMANI MANIBALA Vs THE STATE OF ANDHRA PRADESH	K S MURTHY ASSOCIATES	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra cell	WEST GODAVARI

68.1,68.2,68.3 along with 68

68	WP/8694/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Implead Petition	N RAMA CHANDRA RAO Vs THE UNION OF INDIA	VENKAT SAILENDRA G	GP FOR SERVICES I GP FOR SERVICES I J U M V PRASAD (S C FOR UPSC) A RAJENDRA BABU R1 R2 R4 UNSERVED, (HCJ NOTE)	EAST GODAVARI
68.1	WP/29747/2025 IA 1/2025 Suspension Petition IA 2/2026 Implead Petition	N RAMA CHANDRA RAO Vs THE GOVERNMENT OF INDIA	DEVI PRASAD MANGALAPURI	GP FOR SERVICES I J U M V PRASAD (S C FOR UPSC) SUBBA RAO KORRAPATI A RAJENDRA BABU	EAST GODAVARI
68.2	WP/2357/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition IA 6/2026 Stay Petition	K RAJASEKAR RAO Vs THE UNION OF INDIA	P V RAMANA	THENEPALLI NIRANJAN SC FOR CENTRAL. GOVT J U M V PRASAD (S C FOR UPSC) SUBBA RAO KORRAPATI GP FOR ENVIRONMENT GP FOR ENVIRONMENT A RAJENDRA BABU	PRAKASAM
68.3	WP/3596/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	THUMATI NAGAMANESWARI Vs THE UNION OF INDIA	B VASANTHA LAKSHMI	GP FOR SERVICES I J U M V PRASAD (S C FOR UPSC) SUBBA RAO KORRAPATI A RAJENDRA BABU	KURNOOL
69	WP/14857/2026 IA 1/2026 Suspension Petition IA 2/2026 Implead Petition	PURAMSETTI NAGESWARA RAO Vs THE STATE OF AP	NAQEEB AHMED	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra VENKAT CHALASANI cell	KRISHNA
70	WP/15442/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	CHINNA KONDAIAH Vs THE STATE OF ANDHRA PRADESH	V VINOD K REDDY	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR HOME SUBBA RAO JANDHYAM	CHITTOOR
71	WP/15590/2026 IA 1/2026 Direction Petition IA 2/2026 Suspension Petition IA 3/2026 Vacate Stay Petition	TEDDU ARUNA KUMARI Vs THE STATE OF ANDHRA PRADESH	N ASHWANI KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra CKR ASSOCIATES SREEKANTH REDDY AMBATI cell	VIZIANAGARAM

72.1 along with 72

72	WP/17569/2026 IA 1/2026 Suspension Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Vacate Stay Petition	KANTHAMNSENI RAMAKOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	PETA GNANA TEJA	GP FOR PANCHAYAT RAJ RURAL DEV M SRI ATCHYUT Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE cell	GUNTUR
72.1	WP/10729/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	PENUMATCHA NAGA RAJU Vs THE STATE OF ANDHRA PRADESH	M SRI ATCHYUT	GP FOR PANCHAYAT RAJ RURAL DEV PETA GNANA TEJA Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE	GUNTUR
73	WP/22533/2026 IA 1/2026 Suspension Petition	YEDLURI VIJAYALAKSHMI Vs THE STATE OF ANDHRA PRADESH	RACHERLA SRIKANTH	GP FOR PANCHAYAT RAJ RURAL DEV Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats cell	GUNTUR
74	WP/22690/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	KANDIMALLA THIRUPATHI RAYUDU Vs THE STATE OF ANDHRA PRADESH	CHEJARLA VENKATESWARA RAO	GP FOR PANCHAYAT RAJ RURAL DEV BHOOMA MAHARSHI REDDY Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE cell	GUNTUR
75	WP/24787/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	SAGI APPALANARASIMHA RAJU Vs THE STATE OF ANDHRA PRADESH	N BHARATH SIMHA REDDY	GP FOR PANCHAYAT RAJ RURAL DEV TADDI NAGESWARA RAO V V SATISH (SC for APEPDCL) GP FOR PANCHAYAT RAJ RURAL DEV GP FOR ENERGY cell	VIZIANAGARAM
76	WP/26834/2026 IA 1/2026 Dispense with Petition IA 2/2026 Direction Petition	MUKKAPATI PEDA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	V.V.L.N.PURNESH	GP FOR PANCHAYAT RAJ RURAL DEV Y KOTESWAR RAO GP FOR REVENUE	KRISHNA
77	WP/28892/2026 IA 1/2026 Direction Petition	CHELLUBOINA GANGA BHAVANI Vs THE STATE OF ANDHRA PRADESH	DONDAPATI PRASAD KUMAR	GP FOR PANCHAYAT RAJ RURAL DEV cell	EAST GODAVARI
78	WP/29679/2026 IA 1/2026 Suspension Petition	CHILAMKURTI EDUKONDALU Vs THE STATE OF ANDHRA PRADESH	SRIPATHI RAVI TEJA	GP FOR PANCHAYAT RAJ RURAL DEV A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) N ASHWANI KUMAR GP MUNCIPAL ADMN AND URBAN DEV AP GP FOR REVENUE	KRISHNA

AT 2.15 PM MATTERS

79.1 along with 79

79	WP/8234/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition IA 2/2023 Leave Petition IA 1/2024 Additional Affidavit	MUPPALANENI SURENDRA BABU Vs THE STATE OF ANDHRA PRADESH	D KRISHNA MURTHY	GP FOR PANCHAYAT RAJ RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT Mattegunta.Sudhir Standing Counsel For Z.P.Ps M.P.Ps Gram Panchayats GP FOR REVENUE V HIMABINDU GP FOR REVENUE (AP) (NOTE CASE)29/10	GUNTUR
79.1	WP/15265/2013 IA 1/2013(WPMP 18461/2013) Direction Petition IA 2/2018 Suspension Petition IA 1/2023 Leave Petition IA 2/2023 Leave Petition IA 3/2023 Leave Petition	M SRINIVASA RAO PRAKASAM DIST & ANR Vs PRL SECY PANCHAYAT RAJ DEPT. HYD & 6 OTHERS	V HIMABINDU	GP FOR PANCHAYAT RAJ & RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT D KRISHNA MURTHY GP FOR REVENUE GP FOR REVENUE (AP)	GUNTUR
80	WP/31420/2026 IA 1/2026-Stay Petition	DEVARAPALLI SATISH Vs THE STATE OF ANDHRA PRADESH	VIVEKANANDA VIRUPAKSHA	GP FOR PANCHAYAT RAJ RURAL DEV	KRISHNA